

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Application No.157 of 2017
(Earlier) Application No.16 of 2016 (SZ) (Suo Motu)
(Circuit Bench case)

Applicant(s)

Respondent(s)

Suo Motu- The Health Hazards Vs
Created by Pollution of water
From Bharathapuzha River
As per news item in "The Hindu"
Dated 15.01.2016

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

Mrs.A.S.Suvitha for R1, R3 to R5
Mr.G.T.Navin for R2

Note of the Registry	Orders of the Tribunal
Item No.22	Date: 6 th October, 2017 Post this application on 04.12.2017. , JM (Justice Dr.P.Jyothimani) ,EM (Shri P.S. Rao)